

में छः सिलाई/गढ़ई की मशीनें हैं जो कि 40 शिक्षा पाने वाली छात्राओं के लिए पर्याप्त समझी जाती हैं। एक वर्ष की अवधि के कार्य के पाठ्यक्रम के अनुसार सिलाई की मशीनों पर पर्याप्त अभ्यास करने के लिए ब्यान दिया जाता है।

(ख) प्रश्न नहीं उठता।

(ग) जी, नहीं श्रीमान्।

(घ) प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL/गृह मंत्रालय और कर्मिक विभाग में राज्य मंत्री (SHRI RAM NIWAS MIRDHA) : (a) There are six sewing/embroidery machines at the centre which are considered adequate for the 40 trainees attending. Care is taken to give sufficient practice on sewing machines according to the syllabus of the course which is of one year's duration.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.]

#### ALLEGATIONS AGAINST THE DIRECTOR-GENERAL OF RAILWAYS VIGILANCE

1042. SHRI M. V. BHADRAM :  
SHRI BHOLA PRASAD :

Will the Minister of HOME AFFAIRS/गृहमंत्री be pleased to state :

(a) whether Government's attention has been drawn to the serious allegations against the Director-General of Railway Vigilance as reported in the issue of the "Revolt" published from Lucknow, dated the 31st July 1971 ; and

(b) if so, what is the reaction of Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में उपमंत्री (SHRI F. H. MOHSIN) : (a) and (b) The information is being collected and will be laid on the Table of the House.

†[ ] English translation.

#### BEATING OF A "PALLEDAR" BY OFFICIALS OF LAHORI GATE POLICE STATION

1043. SHRI D. THENGARI :  
SHRIMATI VIDYAWATI CHATURVEDI :  
SHRI DEVDATT KUMAR :  
KIKABHAI PATEL :

Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state :

(a) whether it is a fact that "PALLEDARS" were on total strike on the 26th July, 1971 in Chandni Chowk, Naya Bazar, G. B. Road and Khari Baoli in Delhi to protest against the recent beating of one Palledar named Mohan, by the police officials of Lahori Gate Police Station, Delhi ;

(b) if so, the details thereof ; and

(c) whether any action has been taken by Government against the police officials responsible for beating the "Palledar" ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT) : (a) to (c) According to the Delhi Administration, Palledars of Khari Baoli and Naya Bazar areas went on strike on 26-7-1971 alleging that Shri Mohan, a Palledar, was beaten by officials of Police Station, Lahori Gate. Shri Mohan was suspected to have misappropriated eight bales of cotton yarn belonging to a merchant of Katra Ishwari Bhawan, Khari Baoli, Delhi, and was brought to the Police Station for interrogation.

The District Magistrate has ordered a magisterial inquiry into this incident of alleged beating by Police. A Sub-Inspector of Police has been placed under suspension.

† भारतीय कम्पनियों द्वारा अफ्रीकी देशों में पूजा का निवेश

713 श्री सूरज प्रसाद : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत की कुछ गैर-सरकारी कम्पनियों ने अफ्रीकी देशों में अपनी पूजा का निवेश किया है ;

†Transferred from the 4th August, 1971.